

**ACTION TAKEN ON REPORT OF THE  
COMMISSION OF INQUIRY INTO  
POLLUTION OF GANGES WATER**

**Shri D. R. Chavan :** I beg to lay on the Table a statement regarding the action taken on the recommendations contained in the Report of the Commission of Inquiry appointed by Government of India to enquire into the causes of pollution of waters of River Ganges near Monghyr (Bihar) during February-March, 1968. [*Placed in Library. See No. LT-3166/70.*]

13.03 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

(i) MINUTES

**Shri M. B. Rana (Broach) :** I beg to lay on the Table the following Minutes of the sittings of the Committee on Public Undertakings :

- (1) Minutes of the sittings relating to the Sixty-second Report on the Central Road Transport Corporation Limited.
- (2) Minutes of the sittings relating to the Sixty-third Report on the National Industrial Development Corporation Limited.

(ii) SIXTY SECOND AND SIXTY-THIRD REPORTS

**Shri M. B. Rana :** I beg to present the following Reports of the Committee on Public Undertakings :

- (1) Sixty-second Report on the Central Road Transport Corporation Limited.
- (2) Sixty-third Report on the National Industrial Development Corporation Limited.

13.04 hrs.

**THE LOK SABHA ADJOURNED FOR  
LUNCH TILL FOURTEEN OF  
THE CLOCK**

**THE LOK SABHA RE-ASSEMBLED AFTER  
LUNCH AT SIX MINUTES PAST  
FOURTEEN OF THE  
CLOCK**

[MR. DEPUTY-SPEAKER IN THE CHAIR]

**Mr. Deputy Speaker :** Shri S. M. Krishna may now continue his speech.

**Shri S. M. Banerjee (Kanpur) :** Before Sri S. M. Krishna speaks, I shall make a submission. Today, 65 volunteers from Manipur, under the banner of the Communist Party of India, came here to present a petition to the Hon. Speaker, demanding Statehood for Manipur. It is most unfortunate as they were not allowed to do so. The other day, the Speaker had accepted a similar petition from the citizens of Delhi and the members of the Metropolitan Council. But here, when they came to the Boat Club and the Members of Parliament, Shri Meghachandra, Shri Dhireswar Kalita and Shri J. M. Biswas wanted to meet them and treat them, they were stopped there, and I am told that 53 volunteers have been arrested. This petition is a very harmless one, and they have congratulated the Speaker. . . .

**Mr. Deputy-Speaker :** He cannot present a petition in this manner . . . . .

**Shri S. M. Banerjee :** I am not presenting it.

**Mr. Deputy-Speaker :** He cannot present a petition unless he has been permitted to do so.

**Shri S. M. Banerjee :** I am sending it to you. You are the Speaker now. The Deputy-Speaker is the Speaker when he is in the Chair.

**Mr. Deputy-Speaker :** But I cannot receive a petition in the Chair.

**Shri S. M. Banerjee :** I am giving it to your Secretary.

**Mr. Deputy-Speaker :** Let him please follow the rules. I cannot receive a petition sitting in the Chair. I can do that in my Chamber.